

DIVISION BENCH  
COURT - II

S-8

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

APPEAL/60(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL ( IN THE MATTER OF KINGDOM TRADELINK PRIVATE LIMITED)</b>
UNDER SECTION	<b>SEC 252 (1) - BY GOVERNMENT BODY</b>

**Appearance (via video conferencing/physically)**

Ms. Rashmi Bothra, Advocate ] for ITO

**ORDER**

1. Ld. Counsel for the Petitioner present.
2. Registry is directed to issue notice to RoC, West Bengal for filing his report in this matter, by way of speed post and by email and place tracking information on record.
3. Hardcopy of the Petitioner be filed in the meantime.
4. List this matter **on 04.09.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**